Assembly Business Un-Starred Assembly Question No. 3

From

The Additional Chief Secretary to Government of Haryana,

Development & Panchayats Department,

Chandigarh.

Tο

The Secretary,

Haryana Vidhan Sabha,

Chandigarh.

Memo No. PRC/2022/15355

Dated: 06 8 2022

Subject :-

Un-Starred Assembly Question No. 3 asked by Sh. Rakesh Daultabad,

MLA.

Please find enclosed 110 copies of Reply (both in English and Hindi) reply to the Un-Starred Assembly Question No. 3 asked by Sh. Rakesh Daultabad, MLA. This question is listed on 08.08.2022.

DA: As above.

Superintendent,
for Additional Chief Secretary to Government of Haryana,
Development & Panchayats Department,

Chandigarh

Endst. No. PRC/2022/ 15356-64

Dated: 06/8/2022

Copies of above reply (as mentioned against each are forwarded to the following for information and necessary action please:-

	The Private Secretary to Chief Minister, Haryana, Chandigarh	15 Copies
1 2	The Private Secretary to Development & Panchayats Minister,	10 Copies
	Haryana, Chandigarh	
3	The Chief Secretary to Government of Haryana (Pol .Branch).	6 Copies
4	The Secretary to Governor of Haryana, Chandigarh	2 Copies
5	The Private Secretary to Chief Secretary to Haryana, Chandigarh	1 Сору
6	The Director, Public Relation Department, Haryana, Chandigarh	5 Copies
7	The Private Secretary to Additional Chief Secretary to Government of	1 Copy
, i gar	Haryana, Development & Panchayats Department	
8	The Deputy Director Legal, Development & Panchayats Department	1 Copy
9	PA to Director General, Development & Panchayats Department	1 Copy

DA: As above.

Superintendent, for Additional Chief Secretary to Government of Haryana, Development & Panchayats Department, Chandigarh.

A

The Details of Construction of Pitch Roads

3. Sh. RAKESH DAULTABAD (Badshahpur):

Will the Development and Panchayats Minister be pleased to state that :-

Will the Development and Panchayats Minister be pleased to state :-

- a) the details of pitch roads which are constructed under the Mukhya Mantri Kisan Khet Kalyan Sadak Yojana in Badshahpur Assembly Constituency since the launch of the Yojana till to date togetherwith the details of the location, length and village thereof;
- b) the total number of villages in Badshahpur Assembly Constituency benefitted under the said yojana;
- c) the details of funds sanctioned for the construction of roads in the abovesaid villages under the said Yojana;
- d) the details of the tenders awarded for the abovesaid works togetherwith their copies; and
- e) the details of construction of pitch roads undertaken or likely to be undertaken by the local Government authorities in Badshahpur Assembly Constituency in the year 2022 and 2023 togetherwith the details of the location, length and village thereof?

DEVENDER SINGH BABLI

DEVELOPMENT & PANCHAYATS MINISTER

Sir.

- a) 6 roads measuring 7.53 km. situated in 3 villages have been constructed since launching of the Yojana.
- b) Till date, 30 roads measuring 32.59 km. situated in 13 villages have been sanctioned out of which funds for 3 roads situated in 3 villages have been refunded due to transfer of these villages in MC area. After completion of sanctioned works in these remaining 10 villages, overall 13 villages (10 villages + 3 villages to be connected) will be benefited.
- c) An amount of Rs. 547.45 lakh has been sanctioned for construction of 30 roads in abovesaid villages.
- d) Tenders for 3 works situated in 3 villages have since been awarded (copies enclosed).
- e) Out of abovesaid 30 roads, 18 roads measuring 13.76 km. situated in 8 villages have been undertaken in the year 2022. Additional 10 roads situated in 8 villages are likely to be undertaken in the year 2022 & 2023.

Details are placed on table of The House.

Un-Starred Assembly Question No. 3 asked by Sh. Rakesh Daultabad (Badshahpur)

The Details of construction of Pitch Roads - Badshahpur Constituency

Sr. No.	Name of Village	Location	Year of sanction	Amount Sanctioned (Rs. in lakh)	Length in KM	Status/Remarks
1	Kaliawas	Const. of Link Rasta from Kaliawas to Jhanjhrola Khera	2019	32.07	2.41	Completed
2	Kallawas	Const. of Link Rasta from Kaliawas to Sadhrana	2019	26.39	1.98	Completed
		Sub Total		58.46	4.39	
3	Bas Hariya	Const. of Link Rasta	2019	6.94	0.52	Village transferred with all records & funds to MC Manesar.
		Sub Total		6.94	0.52	
4	Bhangrola	Const. of Link Rasta from Bhangrola to Basaria	2019	20.30	1.52	Village transferred to MC Manesar & Funds refunded to CEO, ZP, Gurugram vide letter No. 752 dated 02-08-2022
		Sub Total		20.30	1.52	
5	Budhera	Const. of Link rasta from the field of Sunil to the field of Bharat Patwari S/o Dharampal	2022	10.97	0.503	Tenders invited & will be received on 08-08-2022
	l	Sub Total		10.97	0.50	
6	Dhana	Const. of Link Rasta from Dhana to Dhani Prem Nagar	2019	26.73	2.01	Village transferred to MC Manesar & funds refunded to CEO, ZP, Gurugram vide letter No. 752 dated 02-08-2022
	•	Sub Total		26.73	2.01	
7		Const. of Link rasta from C.C road to the field of Mahabir s/o Budhram	2022	9.76	0.469	Tenders invited & will be received on 08-08-2022
8	Hazipur	Const. of Link Rasta PWD Road Hazipur to field of Satbir S/o Chandgi Ram Mohamadpur		48.63	2.37	Tenders invited & will be received on 05-08-2022
	l	Sub Total		58.39	2.84	
9		Const. of Link rasta from PWD Road to field of Harpal s/o Bane Singh	2022	9.78	0.448	Tenders invited & will be received on 08-08-2022
10	Jhanjhrola Kheda	In Kheda Jhanjhrola Const. of Link Rasta from the field of Ramdhan S/o Ram Kumar to the field of Ranbir S/o Jamiram	2022	28.76	1.402	Tenders invited & will be received on 05-08-2022
		Sub Total		38.54	1.85	
11		Const. of Link Rasta from Judola to Patli	2019	20.30	1.52	Acceptance issued to Agency
12	Judola	Const. of Link rasta from the field of Ramchander S/o Ramal to field of Sultan Ramal	2022	12.65	0.608	Tenders invited & will be received on 08-08-2022
Sub Total				32.95	2.13	
13	Mubarkpur	Const. of Link rasta from field of Partap Singh S/o Nihal Singh to field of Rajiv S/o Kadar Singh in village Mubarakpur	2022	23.77	1.143	Tenders invited & will be received on 08-08-2022
Sub Total				23.77	1.14	
14	Patli	Const. of Link rasta from field of Nahar Singh S/o Mukhtyar Singh to Field of Lala Patwari S/o Ghisa Ram	2022	17.08	0.821	Tenders invited & will be received on 08-08-2022
	I	Sub Total	<u> </u>	17.08	0.82	
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Sr. No.	Name of Village	Location	Year of sanction	Amount Sanctioned (Rs. in lakh)	Length in KM	Status/Remarks
15		Const. of Link Rasta from Saidpur to Khaitawas	2019	49.49	3.72	Work in progress
16		Const. of Link Rasta from Saidpur Mohmadpur Johad to Ajit S/o Hariparkash Khet	2019	16.21	1.22	Completed (Departmenlty executed by Gram Panchayat)
17	Saidpur	Const. of Link rasta from Panchayat land to the field of Pappu s/o Rishal	2022	6.21	0.474	Tenders invited & will be received on 08-08-2022
18		Const. of Link rasta from the field of Naval S/o Sher Singh to the field of Bholu s/o Raghuvir	2022	18.10	0.64	Tenders invited & will be received on 08-08-2022
	1	Sub Total		90.01	6.05	
19		Const. of Link Rasta from Sultanpur to Sube ki dhani	2019	8.97	0.67	Completed (Departmenlty executed by Gram Panchayat)
20		Const. of Link Rasta from Sultanpur to Khawaspur ki dhani	2019	11.77	0.88	Completed (Departmenlty executed by Gram Panchayat)
21		Const. of Link Rasta from Sultanpur to Seva Ram ki dhani	2019	4.87	0.37	Completed (Departmenlty executed by Gram Panchayat)
22		Const. of Link rasta from PWD Road to field of Parshuram s/o Deep Chand	2022	11.41	0.549	Tenders invited & will be received on 08-08-2022
23		Const. of Link rasta from the field of Captain Maan Singh to field of Nanak S/o Lagmaal ki Dhani	2022	15.21	0.732	Tenders invited & will be received on 08-08-2022
24	Sultanpur	Const. of Link rasta from PWD Road to the field of Rarik s/o Maanan	2022	3.17	0.381	Tenders invited & will be received on 08-08-2022
25	Santanipui	Const. of Link rasta from the field of Narender S/o Jagat Singh to field of Tejpal S/o Moti	2022	16.09	0.152	Tenders invited & will be received on 08-08-2022
26		Const. of Link rasta in village Sultanpur fropm the field of Karambir S/o Rampal to field of Anand S/o Chetram Saidpur	2022	24.93	1.158	Tenders invited & will be received on 08-08-2022
27		Const. of Link rasta from Lake to Parasram ki Dhani	2022	11.44	0.549	Tenders invited & will be received on 08-08-2022
28		Const. of Link rasta from the field of Mahesh S/o Ramanand Yadav to the field of Ram Niwas S/o Mahender	2022	8.31	0.122	Tenders invited & will be received on 08-08-2022
29		Const. of Link Rasta in village Sultanpur from the field of Ex. SI Ramlal to field of Raj Kumar S/o Puran Yadav		25.63	1.25	Tenders invited & will be received on 05-08-2022
Sub Total			141.80	6.81		
30	Palra	Const. Of Link Rasta from Gul Farm to border of Sakatpur Village	2021	21.51	2.00	Village transferred to MC Gurugram & funds refunded to CEO, ZP Gurugram vide letter no. 754 dt. 02.08.2022.
Sub Total				21.51	2.00	
		Total		547.45	32.59	

Year	Amount Sanctioned (Rs. in lakh)	Length in KM	Status/Remarks
2019	224.04	16.82	No. of roads sanctioned = 11 in 7 villages
2021	21.51	2.00	No. of roads sanctioned = 1 in 1 village
2022	301.90	13.77	No. of roads sanctioned = 18 in 8 villages
Total	547.45	32.59	No. of roads sanctioned = 30 in 13 villages

The Details of under consideration Pitch Roads - Badshahpur Constituency

Sr. No.	Name of Village	Work Name/Location	Estimated Cost (Rs in Lakh)	Length in KM
1	Saidpur	Construction of rasta from f/o Sunil son of Hoshiar Singh to f/o Babusaini son of Bhaluram in village Saidpur Mohobbatpur	27.5	0.867
2	Saidpur	Construction of rasta from f/o Vishambhar son of Ameelal to f/o Chirjilal son of Ramlilal in village Saidpur Mohobbatpur	18.1	1.341
3	Sultanpur	Construction of rasta from f/o Atar Singh son of Amar Singh to f/o Vinod son of Mehengeram in village Sultanpur	2.53	0.823
4	Saidpur	Construction of rasta from f/o Jai Prakash to f/o Manoj son of Om Parkash in village Saidpur Mohobbatpur	13.32	0.299
5	Hazipur	Construction of rasta from P.W.D. road to f/o Rajpal son of Sarpanch in village Hazipur	6.78	0.362
6	Patli	Construction of rasta from Panchayati land of Patli to Panchayati land of village Saidpur	34.11	1.663
7	Khentawas	Construction of rasta from P.W.D. road to f/o Prithvi son of Rajender in village Khentawas	11.37	0.546
8	Chandu	Construction of rasta from P.W.D. road to f/o Rajveer son of Om Prakash in village Chandu	15	0.47
9	Sadhrana	Construction of rasta from P.W.D. road to f/o Chandgi Ram in village Sadhrana	9.2	0.56
10	Mankrola	Construction of rasta from P.W.D. road to f/o Dharamveer son of Sukhbeer in village Makrola	4.59	0.23
		Total	142.5	7.161

सड़कों के निर्माण का विवरण

3. श्री राकेश दौलताबाद (Badshahpur) :

क्या Development and Panchayats Minister be pleased to state that :- क्या विकास एवं पंचायत मंत्री कृपया बताएंगे कि:—

- (क) बादशाहपुर विधान सभा निर्वाचनक्षेत्र में मुख्यमंत्री किसान खेत कल्याण सड़क योजना के तहत योजना के आरम्भ के बाद से अब तक निर्मित की गई पिच सड़कों का ब्यौरा क्या है तथा उनके स्थान, लम्बाई तथा गांव का ब्यौरा क्या है; तथा
- (ख) बादशाहपुर विधान सभा निर्वाचनक्षेत्र में उक्त योजना के तहत लाभान्वित गांवों की कुल संख्या कितनी है;
- (ग) उक्त योजना के तहत उपरोक्त गांवों में सड़क के निर्माण के लिए स्वीकृत निधियों का ब्यौरा क्या है;
- (घ) उपरोक्त कार्यों के लिए प्रदान की गई निविदाओं तथा उनकी प्रतियों का ब्यौरा क्या है; तथा
- (ड) वर्ष 2022 तथा 2023 में बादशाहपुर विधान सभा निर्वाचनक्षेत्र में स्थानीय सरकारी प्राधिकारियों द्वारा पिच सड़कों के निर्माण आरम्भ किए गए अथवा आरम्भ किए जाने का ब्यौरा क्या है तथा उनके स्थान, लम्बाई गांव का ब्यौरा क्या है ?

देवेन्द्र सिंह बबली, विकास एवं पंचायत मंत्री

श्रीमान् जी।

- (क) परियोजना के शुभारम्भ के बाद 3 गांवों में स्थित 7.53 कि0मी0 लम्बाई की 6 सड़कों का निर्माण किया जा चुका है।
- (ख) वर्तमान तिथि तक, 13 गांवों में 32.59 कि0मी0 लम्बाई की 30 सड़कें स्वीकृत की गई हैं, जिनमें से 3 गांवों में स्थित 3 सड़कों की राशि इन गांवों के नगरपालिका में स्थानान्तरित होने के कारण वापिस की जा चुकी है। शेष 10 गांवों में स्वीकृत कार्यों के पूर्ण होने उपरान्त, कुल मिलाकर 13 गांव (10 गांव + 3 गांव जो कि जोड़े जाने हैं) लाभान्वित होंगे।
- (ग) उपरोक्त 30 गांवों में सड़कों के निर्माण हेतु मु0 547.45 लाख रू0 की राशि स्वीकृत की गई है।
- (घ) 3 गांवों में 3 कार्यों की निविदाएँ जारी की जा चुकी हैं (प्रतियां संलग्न हैं)।
- (ड) उपरोक्त 30 सड़कों में से, 8 गांवों में 13.76 कि0मी0 लम्बाई की 18 सड़कें वर्ष 2022 में ली गई हैं। इसके अतिरिक्त 8 गांवों में स्थिति 10 सड़कों को वर्ष 2022 एवं 2023 में लिया जाना सम्भावित है।

विवरण सदन के पटल पर रखा गया है।

अतारांकित प्रश्न संख्या ३ – श्री राकेश दौलताबाद द्वारा पूछा गया (बादशाहपुर)

सड़कों के निर्माण का विवरण — बादशाहपुर विधान सभा निर्वाचनक्षेत्र

क्रम संख्या	गांव का नाम	स्थान	स्वीकृति का वर्ष	स्वीकृत राशि (राशि लाख रू० में)	लम्बाई कि0मी0 में	स्थिति / टिप्पणी
1	कालियावास	कालियावास से झंझरोला खेड़ा तक सम्पर्क मार्ग का निर्माण।	2019	32.07	2.41	कार्य पूर्ण है।
2		कालियावास से सधराना तक सम्पर्क मार्ग का निर्माण।	2019	26.39	1.98	कार्य पूर्ण है।
		उप—कुल		58.46	4.39	
3	बास हरिया	सम्पर्क मार्ग का निर्माण।	2019	6.94	0.52	गांव सभी अभीलेखें व निधियों सहित नगर निगम मानेसर में सम्मिलित किया जा चुका हैं।
		<u>।</u> उप–कुल		6.94	0.52	
4	भांगरोला	भंगरोला से बासारिया तक सम्पर्क मार्ग का निर्माण।	2019	20.30	1.52	गांव नगर निगम मानेसर में सम्मिलित किया जा चुका है तथा कार्य की राशि कार्यकारी अधिकारी, जिला परिषद, गुरुग्राम को पत्र क्रमांक 752 दिनांक 02.08. 2022 द्वारा वापिस कर दी गई है।
		। उप—कुल		20.30	1.52	
5	बुढेड़ा	सुनील के खेत से भरत पटवारी सुपुत्र धर्मपाल के खेत तक सम्पर्क मार्ग का निर्माण।	2022	10.97	0.503	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
		उप—कुल		10.97	0.50	
6	ढाना	ढाना से धाणी प्रेम नगर तक सम्पर्क मार्ग का निर्माण।	2019	26.73	2.01	गांव नगर निगम मानेसर में सम्मिलित किया जा चुका है तथा कार्य की राशि कार्यकारी अधिकारी, जिला परिषद, गुरूग्राम को पत्र क्रमांक 752 दिनांक 02.08. 2022 द्वारा वापिस कर दी गई है।
		चप—कुल		26.73	2.01	
7		सी0सी0 सड़क से महाबीर सुपुत्र बुधराम के खेत तक सम्पर्क मार्ग का निर्माण।	2022	9.76	0.469	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
8	हाजिपुर	पी0डब्लू0डी0 सड़क हाजिपुर से सतबीर सुपुत्र चांगी राम के खेतों तक सम्पर्क मार्ग का निर्माण।	2022	48.63	2.37	निविदा आमंत्रित की गई हैं जो दिनांक 05.08.2022 को प्राप्त होंगी।
		चप—कुल		58.39	2.84	
9		पी०डब्लू०डी० सड़क से हरपाल सुपुत्र बाने सिंह के खेत तक सम्पर्क मार्ग का निर्माण।	2022	9.78	0.448	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
10	झांझरौला खेड़ा	खेड़ा झंझरोला में रामधन सुपुत्र राम कुमार के खेत से रणबीर सुपुत्र जामीराम के खेत तक सम्पर्क मार्क का निर्माण	2022	28.76	1.402	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
		उप—कुल		38.54	1.85	
11		जुडोला से पाटली तक सम्पर्क मार्ग का निर्माण।	2019	20.30	1.52	एजेंसी को स्वीकृति पत्र जारी किया जा चुका है।
12	जुडोला	रामचन्द्र सुपुत्र रामल के खेत से सुल्तान रामल के खेत तक सम्पर्क मार्ग का निर्माण।	2022	12.65	0.608	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
	I	उप-कुल	1	32.95	2.13	
13	मुबारकपुर	गांव मुबारकपुर में परताप सिंह सुपुत्र निहाल सिंह के खेत से राजीव सुपुत्र कादर सिंह के खेत तक सम्पर्क मार्ग का निर्माण।	2022	23.77	1.143	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
उप—कुल		23.77	1.14			
14	पाटली	नाहर सिंह सुपुत्र मुख्तयार सिंह के खेत से लाला पटवारी सुपुत्र घीसा राम के खेत तक सम्पर्क मार्ग का निर्माण।	2022	17.08	0.821	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
चप–कुल			17.08	0.82		
15	सैदपुर	सैदपुर से खैतावास तक सम्पर्क मार्ग का निर्माण।	2019	49.49	3.72	कार्य प्रगतिधीन है।

क्रम संख्या	गांव का नाम	स्थान	स्वीकृति का वर्ष	स्वीकृत राशि (राशि लाख रू० में)	लम्बाई कि0मी0 में	स्थिति / टिप्पणी
16		सैदपुर मुहम्मदपुर जोडड़ से अजीत सुपुत्र हरिप्रकाश के खेत तक सम्पर्क मार्ग का निर्माण।	2019	16.21	1.22	कार्य पूर्ण (ग्राम पंचायत द्वारा विभागीय तौर करवाया गया है)
17	सैदपुर	पंचायत भूमि से पप्पू सुपुत्र रिसाल सिंह के खेत तक सम्पर्क मार्ग का निर्माण।	2022	6.21	0.474	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
18		नवल सुपुत्र शेर सिंह के खेत से भोलू सुपुत्र रघुवीर के खेत तक सम्पर्क मार्ग का निर्माण।	2022	18.10	0.64	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
		उप—कुल		90.01	6.05	
19		सुल्तानपुर से सुबे की ढाणी तक सम्पर्क मार्क का निर्माण।	2019	8.97	0.67	कार्य पूर्ण (ग्राम पंचायत द्वारा विभागीय तौर करवाया गया है)
20		सुल्तानपुर से खवसपुर की ढाणी तक सम्पर्क मार्क का निर्माण।	2019	11.77	0.88	कार्य पूर्ण (ग्राम पंचायत द्वारा विभागीय तौर करवाया गया है)
21		सुल्तानपुर से सेवाराम की ढाणी तक सम्पर्क मार्क का निर्माण।	2019	4.87	0.37	कार्य पूर्ण (ग्राम पंचायत द्वारा विभागीय तौर करवाया गया है)
22		पी0डब्लू०डी0 सड़क से परशुराम सुपुत्र दीप चन्द के खेत तक सम्पर्क मार्ग का निर्माण।	2022	11.41	0.549	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
23	सुल्तानपुर	कैप्टन मान सिंह के खेत से नानक सुपुत्र लगमाल की ढाणी तक सम्पर्क मार्ग का निर्माण।	2022	15.21	0.732	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
24		पी0डब्लू0डी0 सड़क से रसिक सुपुत्र मानन के खेत तक सम्पर्क मार्ग का निर्माण।	2022	3.17	0.381	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
25		नरेन्द्र सुपुत्र जगत सिंह के खेत से तेजपाल सुपुत्र मोती के घर तक सम्पर्क मार्ग का निर्माण।	2022	16.09	0.152	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
26		गांव सुल्तानपुर में कर्मबीर सुपुत्र रामपाल के खेत से आनंद सुपुत्र चेतराम सैदपुर के खेत तक सम्पर्क मार्ग का निर्माण।	2022	24.93	1.158	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
27		झील से परशुराम की ढाणी तक सम्पर्क मार्ग का निर्माण।	2022	11.44	0.549	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
28	सुल्तानपुर	महेश सुपुत्र रामानंद यादव के खेत से राम निवास सुपुत्र महेन्द्र के खेत तक सम्पर्क मार्ग का निर्माण।	2022	8.31	0.122	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
29		गांव सुल्तानपुर में पूर्व एस0आई० रामलाल के खेत से राम कुमार सुपुत्र पूर्ण यादव के खेत तक सम्पर्क मार्क का निर्माण।	2022	25.63	1.25	निविदा आमंत्रित की गई हैं जो दिनांक 08.08.2022 को प्राप्त होंगी।
उप–कुल			141.80	6.81		
30	पालड़ा	गुल फार्म से गांव सकतपुर की सीमा तक सम्पर्क मार्ग का निर्माण।	2021	21.51	2.00	गांव नगर निगम गुरूग्राम में सम्मिलित किया जा चुका है तथा कार्य की राशि कार्यकारी अधिकारी, जिला परिषद, गुरूग्राम को पत्र क्रमांक 754 दिनांक 02.08. 2022 द्वारा वापिस कर दी गई है।
चप–कुल			21.51	2.00		
		कुल योग		547.45	32.59	

वर्ष	स्वीकृत राशि (लाख रू० में)	लम्बाई कि0मी0 में	स्थिति / टिप्पणी
2019	224.04	16.82	स्वीकृत सड़कों की संख्या = 7 गांवों में 11 सड़कें
2021	21.51	2.00	स्वीकृत सड़कों की संख्या = 1 गांव में 1 सड़क
2022	301.90	13.77	स्वीकृत सड़कों की संख्या = 18 गांवों में 8 सड़कें
कुल	547.45	32.59	स्वीकृत सड़कों की संख्या = 13 गांवों में 30 सड़कें

The Details of under consideration Pitch Roads - Badshahpur Constituency

Sr. No.	Name of Village	Work Name/Project	Estimate Amt. in Lacs	Length in KM
1	सैदपुर	सैदपुर मोहम्मदपुर गांव मे सुनील सुपुत्र होषियार के खेत से लेकर बाबुसैनी सुपुत्र भालुराम के खेत तक का रास्ता	27.5	0.867
2	सैदपुर	सैदपुर मोहम्मदपुर गांव में विषम्भर सुपुत्र अमीलाल के खेत से लेकर चिरजीलाल सुपुत्र रामली लाल के खेत तक का रास्ता।	18.1	1.341
3	सुल्तानपुर	सुल्तानपुर गांव में अतर सिंह सुपुत्र अमर सिंह के खेत से लेकर विनोद सुपुत्र महंगेराम के खेत तक का रास्ता	2.53	0.823
4	सैदपुर	सैदपुर गांव में जयप्रकाष के खेत से लेकर मनोज सुपुत्र ओमप्रकाष् के खेत तक का रास्ता	13.32	0.299
5	हाजीपुर	हाजीपुर गांव में पीडब्ल्यूडी रोह से लेकर राजपाल सुपुत्र सरपंच के खेत तक का रास्ता	6.78	0.362
6	पातली	पातली गांव की पंचायती जमीन से लेकर सैदपुर गांव में पंचायती जमीन तक खेत का रास्ता	34.11	1.663
7	खेंटावास	खेंटावास गांव में पीडब्लयूडी वजीपुर रोड से लेकर पृथ्वी सुपुत्र राजेंदर के खेत तक का रास्ता	11.37	0.546
8	चंदू	चंदू गांव में पीडब्लयूडी रोड से लेकर राजवीर सुपुत्र ओमप्रकाष के खेत तक का रास्ता	15	0.47
9	साधराना	साधराना गांव में पीडब्लयूडीरोड से लेकर चन्दगी राम के खेत तक का रास्ता	9.2	0.56
10	माकडौला	माकडोला गांव में पीडब्लयूडी रोड से लेकर धरमबीर सुपुत्र सुखबीर तक के खेत तक का रास्ता	4.59	0.23
		Total	142.5	7.161

From

Registered /By-Hand

Executive Engineer, Panchayati Raj Gurugram.

Te

Mr. Shubham Construction Company, Shastri Marg, Vidya Nagar, Meham Road, Bhiwani.

Memo. No.PRR-2021/ 490

Dated: 12/2/21

Subject:-

Allotment of the work for the Const. of Link Rasta from Kallawas to Sadhrana at Block Farrukh Nagar. (Amt. 22.08 Lacs). (Tender ID 2020_HRY_142004_1)

Your e-tender dated 17-09-2020

Your tender amounting to Rs.2539200.00 /- Dated 17.09.2020 of the above said work has been approved by The Chief Engineer, Panchayati Raj, Public works, Haryana Chandigarh vide his memo letter no.PRC-9434 dated 09-11-2020 and allotted to you on behalf of the Governor of Haryana subject to the provision of NIT, Tender form and with the following rates, terms and conditions:-

Rates

All HSR items @ (HSR+CP) & (N.S) +15.00% Above (Pluse Fifteen point zero percent above)

Conditions:-

16.

Retention will be deducted @ 6% of the amount of the work done from running bill / final bill subject to a t, maximum of 5% of the contract value.

Tender case has been dealt with, as per Analysed Rates of N.S. Items supplied by the Superintending 2. Engineer Panchayati Raj concerned. Superintending Engineer Panchayati Raj shall ensure that these

Analysed Rate are Lowest Market Rates.

Acceptance to rates of HSR items and N.S. Items is subject to the condition that quantities of all SHR 3. items and N.S. items given in DNIT, shall not be increased or decreased at any cost. However, if quantity of any item is to be changed(i.e. increased or decreased) in the interest of work, prior approval of this office shall be taken and in that case, Acceptance to revised rates shall be issued by this office, after assessing financial impleation arised due to change in quantity of the particular item.

The defect liability-cum- maintenance period shall be three years from the date of completion.

Time limit 03 (Month) months

You are directed to contact with S.D.O. (PR) F-Nagar for taking Nissan to get the works executed at the Ġ. earliest possible. After the issue of this letter your agreement stand concluded and you should contact this office personally for execution of agreement of this work within formight.

The expenditure should not exceed the administrative approval sanctioned estimate fund available of 7.

individual village.

Sale tax Income tax/VAT, Lab /Education cess etc. will be deducted as per rules.

Work will be executed as per P.W.D Specification items works, which don't cover under the specification. Should not be executed at site, even those in the approved DNIT and latest guidelines. Work should be executed as per provision of Panchayati Raj Accounts works rules.

Work should be executed as per norms' specification issued latest guideline time to time.

10

Cement will be Supplied by the Department @ Rs. 250-3*s storage charges (Per Beg) 43 Grade OPC

Cement (ISI Marked) of reputed firm will be arranged and used by the contractor.

An unconditional rebate of 0.00% will be deducted from your each running fint bill as per your 12.

13.

The overall payment should not exceed from +15,00% Above.

All material will be arranged by the agency at his own level. NS item, if any should be got sanctioned from the competent authority before the execution of NS item.

These NS items rates should not be allowed to exceed the quoted rates

Approved drawing design & plan should be strictly adhered to any no deviation may be allowed at site. No 17. work beyond fixed norms should be got executed at site.

Registered Post 270 Work Order

The Agency will be use 181 Mark Interlocking Paver Blocks of 60mm & 80mm in above said work as 14.

Per 11308 from Pro. 10, 138 oc 10, 139.
For electrical work contractor shall have valid Electrical licence from Chief Electrical Engineer or shall subject the electrical work to a contractor having valid electrical licence from Chief Electrical Engineer.
All absorbed work shall be done with the prior contract of Escaptica United at Electrical Panelsecal trains. All electrical work shall be done with the prior consent of Executive Engineer (Elect.) Panchayati Raj 10. Ambala.

Estimate & drawing of the work. DA/

(For and on behalf of Governor of Haryana)

Kngineer. chayati Raj Gurugram

Dated 12/5/21

A copy of the above is forwarded to the following for information & necessary action please Endst No.1907/2028/491-496

- The Chief Engineer Panchayati Raj Public works Haryana, Chandigarh. ١.
- The Superintendent Engineer Panchayati Raj Public works Circle Gurugram.
- 2. 3.
- The S.D.O. Panchayati Raj, F-Nagar for getting the works executed from above agency at the earlier possible The Executive Engineer (Elect.) Panchayati Raj Ambala. 4.
 - Defore start of works, the detailed estimate should be got sanctioned. with the following provision: (1)
 - Before taking of the work in hand, you should also get the drawing & design approved from the (11)
 - SDO (PR) F-Nagar should ensure that work will be executed as per norms/specification issued latest it should also ensure that the site is not flood affected. (111) (IV)
 - SDO (PR) F-Nagar Ensure that the overall excess should not exceed from +15,00% above
 - SDO (PR) F-Nagar Ensure that the Fly -Ash Gazzate Notification Govt. Of India 14 Sep. 1999, 27 August 2003 ,3rd Nov. 2009 & 25th May 2015 strictly followed . Otherwise you are responsible for non compliance of these notification. The copy of Fly -Ash Gazzate Notification already circulated to you (V) (VI) vide this office letter No. PRR/16/3021-25 dated 28-06-2016.
 - SDO (PR) F-Nagar Ensure that the ISI Mark Interlocking Paver Blocks Financial Commissioner & Principal Secretary to Govt. Of Haryana Development & Panchayats Department vide memo no DFA 3-2012/48328-415 dated 24/8/2012 and Chief Engineer, Panchayati Raj Public Works Harvana. Chandigarh vide memo no. PRC/2016/4653-73 dated 12-06-2016 strictly followed . Otherwise you (VII) are responsible for non compliance of these notification. The copy of Notification already circulated to you vide this office letter No. PRR/16/3026-30 dated 28-06-2016.
 - SDO (PR) F-Nagar Ensure that the first running bill of the contractor shall be cleared only after the receipt of registeration certificate under the Building & Other Construction Worker Welfare(RE&CS) Act, 1996 and registeration of all the eligible construction workers as a beneficiary of the Haryana Building & Other Construction Worker Welfare Board. Financial Commissioner & Principal Secretary to Govt. Of Haryana, Labour Department vide memo No.9384-9540 dt.21.092018&10007-10162 dt. (VIII) 29.10.2018 strictly followed . Otherwise you are responsible for non compliance of these
 - Block Development & Panchayat Officer F-Nagar.
 - 5.O. of this office. 5. 6.

ij Gurugram.

31516116

Register

From

Executive Engineer, Panchayati Raj, Gurugram.

Τo

Mr. Shubham Construction Company, Shastri Marg, Vidya Nagar, Meham Road, Bhiwani,

Memo No PR/GRG/2020/

Dated: --11-2020

Sub: •

Acceptance for your tender for the Construction of Link Rasta Saidpur to Khaintawas Block:-F-Nagar Distt. Gurugram. (Est. Cost- 41.37 lac)

It is to notify that your tender opened on 17.09.2020 has been approved by the Chief Engineer, Panchayati Raj, Public Works Haryana Chandigarh, vide memo no PRC-2020- 9436 dated 09.11.2020 the Construction of Link Rasta Saidpur to Khaintawas Block:-F-Nagar Distt. Gurugram. (Est. Cost- 41.37 lac). The time limit for completion of the above work is 03 (Month) months with defect liability period of 3 (three) years from the date of completion for the contract price of Rs.41.37 Lacs (Rs. Forty one lacs thirty seven thousand only) subject to the provisions in D.N.I.T and tender form at the following rates, terms and conditions, and financial regularities.

- Name of work :- Unk Rasta Saidpur to Khaintawas Block:-F-Nagar Distt. Gurugram.
- II Lowest Bidder :- M/s Subham Construction Company.
- III Rates :-
- (b) Following rates are accepted subject to conditions mensioned in III (b) and provisions given in III (C)
- (A) ALL HSR Items@ (HSR+CP) &NS +15.00 % above (Plus Fifteen point zero Percent above)

You are hereby requested to furnish performance security in the form of "Bank Guarantee/Bank Draft" denominated in Indian Rupees issued by a nationalized bank as an amount equivalent to 5 % (Five percent) and 2.5%(two point five zero percent)of the contract price i.e. Rs.206850/- (Rs. Two lacs sixt thousand eight hundred fifty only) within 7 days of the receipt of this letter of acceptance, defect liability period i.e.7 days+ 6 months + 3 years + 45 days with the condition to empower the Engineer-in-charge for revalidation of bank guarantee in case of delayed project and execute the agreement, if you falls to submit the required bank guarantee and non execution of agreement within 7 days of the allotment/letter of acceptance then the earnest money deposited by you shall be forfeited.

Conditions: -

- The overall excess should not exceed +15.00% above DNIT cost According, XEN PR Shall ensures to tack Unconditional rebate of Nil from the contractual Agency before issuing allotment letter.
- Tender case has been dealt with as per analysed rates of N S Items supplied by the S E PRPW Concerned S E PRPW Shall ensure that these Analysed rate are lowest market rates.
- Acceptance to rates of HSR Items and NS Items is Subject to the condition that quantities of all HSR Items and NS Item given in DNIT shall not be increased or decreased at any cost however if quantity of any item is to be changed (i.e. increased or decreased)in the interest of work, prior approval of this office shall be taken and in that case, Acceptance to revised rates shall be issued by this office, after assessing financial implication arise due to change in quantity of that particular item.
- Retention money will be deducted @ 6% of the amount of the work done from running bills /final bill subject to a maximum of 5% of contract value.
- Time limit will be 3 (Month) Months
- All Applicable Taxes Shall be deducted as per rules

Executive Engineer, Panchayati Raj, Gurugram. You are informed to contact with 5.D.E. (PR) F-Hagar, for taking Hissari,

Before start of work, the detailed estimate/structural design should be got sanctioned from the consensation

2 The expenditure should not exceed the Administrator approval/sanctioned Estimate / force academ. More order should be issued after accordance of administrative approval.

- Sales Tax / Incomes Tax / Vat/GST /Education Coss/ Inhour cess if applicable will be deducted as secretes An agreement for this work should be got executed from the contractual agency entries fortenge.
- An undertaking from the contractual agency to the effect that it would abide by all the condition of CNIT, be taken before Issuing Work Order.
- Work should be executed as per PWD Specifications Items/Works, which don't cover under the specification, should not be executed at site, even those exist in the approval DHIT.
- Work should be executed as per latest guidelines / norms / specifications issued from time to time.

Work should be executed as per provision of Panchayati Raj Accounts / Works Rules.

You should ensure the Issuance of the acceptance letter / work order after comparing all the tendered rate: and verification of rebate, if any, to be obtained as per corrected financial statement with the original tender etc. to avoid ambiguity etc.

10 N.S Items, if any, should be got sanctioned from the competent authority at the time of execution of work.

- 11 Xen should ensure that work will be executed as per norms/specification issued vide this office letter No.
- 12 Instructions of this office issued vide Memo No. PRC-2009/4345-66 dated 23-04-2009 should also be

13 The Instructions issued vide(c) letter No PRC-15/10383 dated 16-10-2015 shall strictly be followed by

14 Fly Ash Gazete Notification issued by Govt. of India dated. 14th Sept. 1999, 27th Aug. 2003, 3rd Nov. 2009, 25 may 2015 and 25 January 2016. Shall be followed strictly Executing agency shall be responsible for non-

15 Govt of India has issued "Harmonised Guidelines and space standards for barrier free Built Environment for persons with Disability and elderly persons and feb-2016", which have already been sent to all concerned vide this office memo no 9933-9944 dt 27.11.2019(Copy of Guidelines is also available at disabilityaffairs.gov.in) Executive agency (i.e XEN PR)shall ensure strict compliance of above mentioned provisions as per RPwD act 2016 and Central rules formulated under the act and provisions be made in the Agreement accordingly.

16 The building shall be designed and constructed by complying with the latest IS code for earthquake resistant

17 Roof top Rainwater harvesting system shall be provided by the Executive agency (i.e. XEN PR). 18 Labour Regulations with latest amendments shall be strictly compiled with by the Executive agency at any cost.

Executive Engineer, Panchayati Raj, Gurugram.

Indst. No. PR/GRG /2020/ 3989-93

Dated. 25 -11-2020

copy of the above is forwarded to the followings for information: -

Chief Engineer Panchayati Raj, Public Works Haryana, Chandigarh.

Superintending Engineer, Panchayati Raj, Public Works, Circle Gurugram.

S.D.E. Panchayati Raj, Farrukh Nagar. 3

Head Draftsman/Accountant

Registered / By-Hand

Executive Engineer, Panchayati Raj Gurugram.

The Trilokesha Cooperative L&C Society Ltd., Village Kiloi Khas, Rohtak.

Memo. No.PRR-2021/1 - 69

ıbject:-

Allotment of the Construction of Link Rasta from Kaliawas to Jhanjhrola Kheda at Block F-Nagar & Distt. Gurugram. (Est. Cost- 26.83 lac) - Tender ID No. 2020_HRY_141992_3.

!f.:~

Your e-tender dated 09-03-2021

Your tender amounting to Rs.3069352.00/- Dated 09-03-2021 of the above said work has been aproved by The Chief Engineer, Panchayati Raj, Public works, Haryana Chandigarh vide his memo letter no.PRC-6153 ited 19-05-2021 and allotted to you on behalf of the Governor of Haryana subject to the provision of NIT, Tender rm and with the following rates, terms and conditions:-

- (A) All HSR items @[(HSR+CP) &NS] +14.40 % above (Plus Forteen point four zero Percent above) onditions:-
 - Retention will be deducted @ 6% of the amount of the work done from running bill / final bill subject to a 1 maximum of 5% of the contract value.
 - Tender case has been dealt with, as per Analysed Rates of N.S. Items supplied by the Superintending Engineer Panchayati Raj concerned. Superintending Engineer Panchayati Raj shall ensure that these Analysed 2 Rate are Lowest Market Rates.
 - Acceptance to rates of HSR items and N.S. items is subject to the condition that quantities of all SHR items and N.S. items given in DNIT, shall not be increased or decreased at any cost. However, if quantity of any item 3 is to be changed(i.e. increased or decreased) in the interest of work, prior approval of this office shall be taken and in that case, Acceptance to revised rates shall be issued by this office, after assessing financial impleation arised due to change in quantity of the particular item.
 - The defect liability-cum- maintenance period shall be three years from the date of completion.

 - You are directed to contact with S.D.O. (PR) F-Nagar for taking Nissan to get the works executed at the earliest possible. After the issue of this letter your agreement stand concluded and you should contact this office personally for execution of agreement of this work within fortnight.
 - The expenditure should not exceed the administrative approval/sanctioned estimate/fund available of
 - Sale tax/Income tax/VAT, Lab /Education cess etc. will be deducted as per rules.
 - Work will be executed as per P.W.D Specification/items/works, which don't cover under the specification, Should not be executed at site, even those in the approved DNIT and latest guidelines.
 - 10 Work should be executed as per provision of Panchayati Raj Accounts/works rules.
 - Work should be executed as per norms/ specification issued latest guideline time to time. 12 Cement will be Supplied by the Department @ Rs. 250+3% storage charges (Per Beg) 43 Grade OPC Cement
 - (ISI Marked) of reputed firm will be arranged and used by the contractor. An unconditional rebate of 0.00% will be deducted from your each running/fint bill as per your undertaking.
 - 14 The overall payment should not exceed from <u>+14.40% Above</u>.

 - 16 NS item, if any should be got sanctioned from the competent authority before the execution of NS item. These 15 All material will be arranged by the agency at his own level.
 - NS items rates should not be allowed to exceed the quoted rates. 17 Approved drawing design & plan should be strictly adhered to any no deviation may be allowed at site. No

 - 18 The Agency will be use ISI Mark Interlocking Paver Blocks of 60mm & 80mm in above said work as per HSR item No.10.158 & 10.159.

Personance Post.

Registered Post. decrical work communication make valid Electrical Ricerce from Chief Electrical Engineer or thall subject work to a contractor having valid electrical Ricerce from Chief Electrical Engineer. All electrical electrical before with the prior content of Executive Engineer (Elect.) Panchameri Seit Europe reserved work to a secondary of the prior consent of Executive Engineer (Electry Panchayati Raj Ambaia.) of the work, i Braet

ignate & drawing of the work.

(For and on behalf of Governor of Haryana)

Dated 25/05/2021

Dated 25/05/2021

Public above is forwarded to the following for information & necessary action pleasest

Author Engineer Panchavati Rai Bubbs and the following for information of 1076-75 the Chief Engineer Panchayati Raj Public works Haryana, Chandigaris.

the Superintendent Engineer Panchayati Raj Public works Circle Gurugyarn,

the S.D.O. Panchayati Raj, F-Nagar for getting the works executed from above agency at the earlier possible

with the following provision:

Before taking of the work in hand, you should also get the drawing & design approved from the Before start of works, the detailed estimate should be got sanctioned. (1) (11)

It should also ensure that work will be executed as per norms/specification issued latest SDO (PR) F-Nagar should ensure that work will be executed as per norms/specification issued latest It should also ensure that the site is not flood affected. competent authority. (III)

guideline.

SDO (PR) F-Nagar Ensure that the overall excess should not exceed from +14.40% above. (IV) guideline.

SDO (PR) F-Nagar Ensure that the Fly -Ash Gazzate Notification Govt. Of India 14 Sep. 1999, 27"
SDO (PR) F-Nagar Ensure that the Fly -Ash Gazzate Notification Govt. Of India 14 Sep. 1999, 27"
SDO (PR) F-Nagar Ensure that the Fly -Ash Gazzate Notification Govt. Of India 14 Sep. 1999, 27" SDO (PR) F-Nagar Ensure that the Copy of Fly - Ash Gazzate Hostication Govt. Of India 14 Sep. 1999, 27*

August 2003, 3rd Nov. 2009 & 25th May 2015 strictly followed. Otherwise you are responsible for non-August 2003, 3rd Nov. 2009 2009, and a sure of the second secon (V) (VI)

vide this office letter No. PRR/10/3021-25 dated 28-06-2016.

Vide this office letter No. PRR/10/3021-25 dated 28-06-2016.

SDO (PR) F-Nagar Ensure that the ISI Mark Interlocking Paver Blocks Financial Commissioner & Panchayats Department & Panch compliance of these non-per/16/3021-25 dated 28-06-2016.

vide this office letter No. PER/16/3021-25 dated 28-06-2016. SDO (PR) F-Nagar Ensure that the lateral interlocking Paver Blocks Financial Commissioner & Panchayats Department vide memo no Dra Principal Secretary dated 24/8/2012 and Chief Engineer, Panchayati Rai Public Panchayati dated 24/8/2012 and Chief Engineer, Panchayati Rai Public Panchaya Principal Secretary to Govt. Of naryana Development & Panchayats Department vide memo no DrA

Principal Secretary dated 24/8/2012 and Chief Engineer, Panchayati Raj, Public Works Huryana.

3-2012/48328-A15 dated PRC/2016/A653-73 dated 12-06-2016 strictly follows: 3-2012/A8328-A15 dated zn/z/zo1z and Chief Engineer, Panchayati Raj, Public Works Haryana.

Otherwise your chandigarh vide memo no. PRC/2016/A653-73 dated 12-06-2016 strictly followed. Otherwise your Chandigarh vide memo non compliance of these notification. The copy of Hottlessian Chandigarh vide for non compliance of these notification. Chandigarh vide memo no. PRC/2010/no53-73 dieted 12-06-2016 strictly followed. Otherwise you chandigarh vide memo no. PRC/2010/no53-73 dieted 12-06-2016 strictly followed. Otherwise you chandigarh vide memo no. PRC/2010/no53-73 dieted 12-06-2016 strictly followed. Otherwise you chandigarh vide memo no. PRC/2010/no53-73 dieted 12-06-2016 strictly followed. Otherwise you chandigarh vide memo no. PRC/2010/no53-73 dieted 12-06-2016 strictly followed. Otherwise you chandigarh vide memo no. PRC/2010/no53-73 dieted 12-06-2016 strictly followed. Otherwise you chandigarh vide memo no. PRC/2010/no53-73 dieted 12-06-2016 strictly followed. Otherwise you chandigarh vide memo no. PRC/20110/no53-73 dieted 12-06-2016 strictly followed. Otherwise you chandigarh vide memo no. PRC/20110/no53-73 dieted 12-06-2016 strictly followed. Otherwise you chandigarh vide memo no. PRC/20110/no53-73 dieted 28-06-2016. (VII)

are rushing office letter No. PRR/16/3026-30 dated 28-06-2016.

to You vide this office that the first running bill of the contractor shall be cleared only after the to You vide this office to under the Building & Other Construction Worker WeifareIREACS.

5DO (PR) F-Nagar Ensure sertificate under the Building & Other Construction Worker WeifareIREACS. to you viole that the first running bill of the contractor that be cleared only after the SDO (PR) F.Nagar Ensure that the first running bill of the construction Worker Weifare(REAS) and Construction certificate under the Building & Other Construction Worker Weifare Board. Financially of the Harvana receipt of registeration of all the eligible construction workers as a beneficiary of the Harvana receipt of registeration of all the eligible construction workers as a beneficiary of the Harvana receipt of registeration of all the eligible construction workers as a beneficiary of the Harvana receipt of registeration of all the eligible construction workers as a beneficiary of the Harvana receipt of registeration of all the eligible construction workers as a beneficiary of the Harvana receipt of registeration of all the eligible construction workers as a beneficiary of the Harvana receipt of registeration of all the eligible construction workers as a beneficiary of the Harvana receipt of registeration of all the eligible construction workers as a beneficiary of the Harvana receipt of registeration of all the eligible construction workers. are responsible for non companies of these notification. The copy of the responsible for non companies of the second dated 28-06-2016. The responsible for non-companies of the responsibility of the responsibi SDO (PR) First Englisher ation certificate under the Building & Other Construction Worker Weifare(RECS) and registeration of all the eligible construction workers as a beneficiary of the secretary receipt of and registeration vyorker Welfare Board. Financial Commissioner & Procipal Secretary Act, 1996 and Construction Department vide memo No. 9388 and Construction Construction Act, 1996 and Construction Department vide memo No. 9388 and Construction Constr receipt of registeration of all the eligible construction workers as a beneficiary of the baryana Act, 1996 and registeration Worker Welfare Board. Financial Commissioner & Principal Secretary Act, 1988 Other Construction Worker Viellare Board. Financial Commissioner & Principal Secretary Act, 1988 Other Construction Worker Viellare Board. Financial Commissioner & Principal Secretary Act, 1988 Other Construction Worker Viellare Board. Financial Commissioner & Principal Secretary Act, 1988 Other Construction Worker as a beneficiary of the baryana Board of Principal Secretary Act, 1988 Other Construction Worker Welfare Board. Financial Commissioner & Principal Secretary Act, 1988 Other Construction Worker as a beneficiary of the baryana Act, 1988 Other Construction Worker as a beneficiary of the baryana Act, 1988 Other Construction Worker as a beneficiary of the baryana Act, 1988 Other Construction Worker as a beneficiary of the baryana Act, 1988 Other Construction Worker as a beneficiary of the baryana Act, 1988 Other Construction Worker as a beneficiary of the baryana Act, 1988 Other Construction Worker Welfare Board. Financial Commissioner & Principal Secretary Other Construction Worker as a beneficiary of the baryana Act, 1988 Other Construction Worker as a beneficiary of the Baryana Act, 1988 Other Construction Worker as a beneficiary of the Baryana Act, 1988 Other Construction Worker as a beneficiary of the Baryana Act, 1988 Other Construction Worker as a beneficiary of the Baryana Act, 1988 Other Construction Worker as a beneficiary of the Baryana Act, 1988 Other Construction Worker as a beneficiary of the Baryana Act, 1988 Other Construction Worker as a beneficiary of the Baryana Act, 1988 Other Construction Worker as a beneficiary of the Baryana Act, 1988 Other Construction Worker as a beneficiary of the Baryana Act, 1988 Other Construction Worker as a beneficiary of the Baryana Act, 1988 Other Construction Worker as a beneficiary of the Baryana Act, 1988 Other Construction Worker as a beneficiary of the Act, 1996 and Construction Worker Welfare Board, Financial Commissioner & Principal Secretary Of the haryana Department vide memo No.9384-9540 dt.21.092018&10007.10162 dt. Building of Haryana-followed. Otherwise you are responsible for non compliance of the control of the con Building & Other Department vide memo No.9384-9540 dt.21.092018510007.10162 dt. o Govt. Of Haryana Commissioner & Principal Secretary of the Harya (VIII)

notification & Panchayat Officer F-Nagar.

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